HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 08/2020

Sachin Patyal and others

...Applicant(s)/Petitioner(s)

Through: - Mr. Jagpaal Singh, Advocate.

v/s

UT of Jammu and Kashmir

...Non-applicant/Respondent

Through:- None.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

None for the respondent.

4MMU

Interim bail granted on 29.04.2020 shall stand extended till next date of hearing.

List on 20.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 04.05.2020 Pawan Chopra